HIGH COURT OF JAMMU & KASHMIR AND LADAKH

(Office of Registrar General at Srinagar)

e-mail: nongazettedmainwing@gmail.com

<u>NOTIFICATION</u>

No. 2281 of 2023/RG/NG-03(I) Dated: 30-09-2023

It is hereby notified for information of all the concerned that the High Court of Jammu & Kashmir and Ladakh and the Courts Subordinate to it, shall observe the following court/office timing for the Winter Session, 2023-2024:

- From 1st October, 2023 to 30th April, 2024 High Court Wing Jammu and District Judiciary of Jammu Division except Courts located at Kishtwar, Batote, Banihal, Gool, Bani, Ukhral and in the Judicial District Bhaderwah shall observe the court / office timing as already prescribed vide High Court order No. 1638/NG dated 22.05.2020; and
- High Court Wing, Srinagar, District Judiciary of Kashmir Division and UT of Ladakh including the courts located at Kishtwar, Batote, Banihal, Gool, Bani, Ukhral and in the Judicial District Bhaderwah shall continue to observe the court / office timings as already prescribed vide High Court order No. 1638/NG dated 22.05.2020.

By Order;

(Shahzad Azeem) Registrar General

No. <u>45189-218 of 2023/RG/NG</u> Dated: <u>30-09-2023</u>

Copy to:

- 1. Advocate General UT of J&K, Srinagar/Jammu
- 2. Secretary General, Hon'ble Supreme Court of India, New Delhi

3. Registrar General, High Court of _____

....for information

- 4. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh, Srinagar for information of His Lordship.
- 5. Secretary to Hon'ble Mr./Ms. Justice___
 - ...for information of their Lordship's.
- 6. Secretary to Government, ∐ & PA, UT of J&K, Civil Secretariat, Srinagar.
- 7. Law Secretary, UT of Ladakh, Leh
- 8. Registrar Vigilance, High Court of J&K and Ladakh, Srinagar.
- 9. Director, J&K Judicial Academy, Srinagar.
- 10. Registrar Rules, High Court Main Wing, Srinagar.
- 11. Registrar (Inspection) High Court of J&K and Ladakh, Jammu/Srinagar.
- 12. Registrar Computers (IT), High Court Main Wing, Srinagar.for information
- 13. Registrar Judicial, High Court Wing, Srinagar/Jammu, for information and necessary action.

- 14. All Pr. District and Sessions Judges of the Union Territory of J&K and UT of Ladakh, for information and necessary action, with the request to circulate the same amongst all the Judicial Officers under their jurisdiction and also to circulate amongst the President Bar Associations in their respective Jurisdictions.
- 15. President, Bar Association, High Court of J&K and Ladakh, Jammu/Srinagar.
- 16. Joint Registrar (Judicial/Protocol) High Court of J&K and Ladakh, Jammu/Srinagar.
- 17. Director Information, Jammu/Srinagar, for information, with the request to publish the same in the news papers having wide circulation in the UTs of J&K and Ladakh.
- 18. Post Master General, Jammu/Srinagar
- 19. Treasury Officer, Civil Secretariat, Jammu/Srinagar.

.....for information

- 20. Incharge NIC, for uploading the same on the official website of the High Court of J&K and Ladakh.
- 21. Incharge Library, High Court of J&K and Ladakh, Jammu/Srinagar, for keeping record of the same
- 22. Manager, Government Press, Jammu/Srinagar, for publication in the official Gazette.
- Notification file.

Registrar General